NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2017 AT 12.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER : CP/660/ (IB)/CB/2017 PETITION NUMBER : AUTOCOP (INDIA) PVT LTD NAME OF THE PETITIONER(S) · NIFE FIRE SYSTEMS PVT LTD NAME OF THE RESPONDENT(S) : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016 UNDER SECTION **SIGNATURE** DESIGNATION S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM Advocate for aperational crediters MONISH K-VIG S. Sivalinja kosavan

ORDER

Counsel representing both the parties are present. Counsel for the Respondent filed vakalat and prayed time to receive instructions in relation to the possibility of settling the matter in relation to the claim made by the Petitioner. Matter is posted for final arguments. At request, time is enlarged. Put up on 10.01.2018 at 10.30 A.M.

(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)